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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/179/IB/2018
NAME OF THE PETITIONER : SSA & COMPANY
NAME OF THE RESPONDENT : FLORIND SHOES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	S. PARATHA SARATHY	operational creditor	S. Paratha Sarathy
2.	Aditya Mukherjee	Respondent	Aditya Mukherjee

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions stating that the matter is likely to be settled between the parties. Talks in this regard are in progress. Time is enlarged at request for submitting the status of the settlement talks. Put up on 04.07.2018.

-sep-

(S VIJAYARAGHAVAN)
Member (Technical)

-sep-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc